

**Central Administrative Tribunal
Principal Bench, New Delhi.
CP-255/2017
In
OA-529/2015**

New Delhi this the 25th day of April, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh.Raj Vir Sharma, Member (J)**

1. Laxman Kumar
S/o Sh. Rohtash Singh
Aged 36 years
R/o Village and Post office Orangabad Ristal,
Loni, District Ghaziabad, UP
Working at South Zone Shahdara
Delhi.

2. Mohar Singh
S/o Prem Raj Singh
Aged 36 years,
R/o H.No. 25, Jamailpura Mohalla,
Village Khora, Ghaziabad, U.P.
Working at North Zone Shahdara, Delhi.

3. Virender Singh,
S/o Budh Prakash,
Aged 27 years,
R/o T-61, A-7, D-Block
Jhuggi Nand Nagri
Delhi-110 093
Working at South Zone Shahdara, Delhi.

4. Sanjeev Kumar
S/o Murari Lal
Aged 30 years,
R/o H.No. 120, Rasulpur,
Rohta Thana Sarurpur,
Tehsil Merrut,
Distt: Merrut-250 502 U.P.
Working at South Zone Shahdara,
Delhi.

5. Satpal
S/o Ram Singh
Aged 27 years,
R/o 98, Jatav Mohalla

Village Sabhapur,
Delhi- 110 094
Working at North Zone Shahdara, Delhi.

6. Umesh Kumar
S/o Rajvir Singh
Aged 26 years,
R/o C-I/207, Nandnagri,
Delhi-110 093
Working at North Zone Shahdara, Delhi.
7. Ravi Kumar
S/o Raju
Aged 27 years,
R/o H.No. 185, Giri Market,
Vikas Nagar, Near Vikas Inter College, Loni
Working at North Zone Shahdara, Delhi.
8. Joginder Singh
S/o Mahender Singh,
Aged 33 years,
R/o 1/5960
Kabul Nagar, Delhi-32
Working at South Zone Shahdara, Delhi.
9. Manoj Kumar
S/o Mange Ram,
Aged 31 years,
R/o B-372, Mangolpuri,
Delhi-85
Working at North Zone Shahdara, Delhi.
10. Narender Kumar
S/o Shripal Giri,
Aged 30 years,
R/o 1076, D-Block, Gali No.1
Harijan Basti, Mandoli Extn.,
Delhi-93
Working at South Zone Shahdara, Delhi.
11. Rakesh Kumar,
S/o Ram Chander,
Aged 36 years,
R/o C-9/9, Mangolpuri,
Delhi-85
Working at South Zone Shahdara, Delhi.
12. Ran Singh,
S/o Pitam Singh
Aged 33 years
R/o H.No. 492, A-Block,

Mangolpuri, Delhi-83
Working at South Zone Shahdara, Delhi.

13. Satish Kumar
S/o Tikam Singh,
Aged 30 years,
R/o C-2 Market, Jhuggi No. 13,
Mangolpuri, Delhi-83
Working at South Zone Shahdara, Delhi.

14. Mange Ram,
S/o Shri Dharamveer,
Aged 36 years,
R/o E-61, A-7, D-Block, Jhuggi Nand Nagri
Delhi-83
Working at South Zone Shahdara, Delhi.

15. Rishi Kumar,
S/o Shri Jagpal Singh
Aged 36 years,
R/o Village Hafizpur Post Libarpur Distt.
Hapur Up.
Working at North Zone Shahdara, Delhi.

16. Rakesh Kumar
S/o Shri Leela Ram
Aged 42 years,
R/o Village & P.O. Sadarpur
Ghaziabad UP
Working at North Zone Shahdara, Delhi.

(By Advocate : Mr. Rajiv Dewan)

Versus

1. Dr. Mohanjeet Singh
Commissioner,
East Delhi Municipal Corporation Delhi
Udyog Sadan, Patparganj, Delhi-110092
2. Dr. N.R. Das-MHO
Public Health Department, East Delhi
Municipal Corporation
Udyog Sadan, Patparganj, Delhi-110092
3. Mr. Ajay Handa –DHO,
North Zone, Shahadara,
Public Health Deptt.
East Delhi, Municipal Corporation
Keshav Chowk, near Shyamld College
Shahdara, Delhi-110032.

4. Dr. Som Shekharan –DHO,
 South Zone Shahdara
 Public Health Deptt.
 East Delhi, Municipal Corporation
 Karkardooma, Shahdara
 Delhi-110032

... Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

This CP has been filed for alleged non-compliance of our order dated 29.07.2016 which reads as follows : -

“The applicant Shri Laxman Kumar & Others have preferred the instant Original Application (O.A.) challenging their termination by the respondents. It was stated to be arbitrary and illegal, invoking the provisions of Section 19 of the Administrative Tribunals Act, 1985.

2. The respondents have refuted the claim of the applicants, filed their reply completely denying all the allegations and entitlements of the applicants and prayed for the dismissal of the O.A.

3. At the very outset, instead of arguing the matter, learned counsel intends to withdraw the main O.A., to enable the applicants to file a representation to the relevant authority for redressal of their grievances.

4. Accordingly, the O.A. is hereby dismissed as withdrawn, with the aforesaid liberty, as prayed for.

5. Needless to mention, in case the applicants file a representation, then the respondents would sympathetically consider their request in terms of their policy dated 30.08.2012 (Annexure P-3)."

2. Since, this OA was dismissed as withdrawn and no directions were given by this Tribunal, hence, this CP is not maintainable and is dismissed as such.

(Raj Vir Sharma)
Member (J)

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(Shekhar Agarwal)
Member (A)